

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

CORRIGENDUM

Dated Shillong, 28th April, 2020.

No. LJ(B). 53/93/582(I) – In furtherance to the notification No. LJ(B). 53/93/570 Dated Shillong, the 8th April, 2020, the name, designation and correct details of the concerned officer may be read as under,-

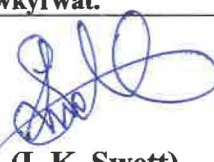
“...

<u>Sl.No.</u>	<u>Name Of The Officers</u>	<u>Designation</u>
2.	Shri.K.M. Umlong	Inspector Legal Metrology, South West Khasi Hills District, Meghalaya
6.	Smti.H.Sahkhar	CDPO, South West Khasi Hills District, Meghalaya

instead of..

<u>Sl.No.</u>	<u>Name Of The Officers</u>	<u>Designation</u>
2.	Shri.K.M.Mawlong	Inspector Legal Metrology, Mawkyrwat
6.	Smti.H.Sahkhar	DCPO, ICDS, Mawkyrwat.

...”.



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

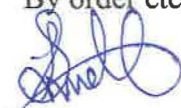
Dated Shillong, the 28th April, 2020.

Memo. No. LJ(B). 53/93/582(I)-A

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to letter No.SWK.JUD.15/2012/118 Dtd 9th April, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.;



Under Secretary to the Government of Meghalaya,
Law (B) Department

(Shri. L.K. Swett)
Under Secretary to the Govt.
of Meghalaya
Law Department